CENTRAL ELECTRICITY REGULATORY COMMISSION

6th, 7th & 8th Floors, Tower B, World Trade Centre, Nauroji Nagar, New Delhi- 110029 Ph: 011-26189709 Fax: 011-20904365

Petition No.: 447/TT/2024

Date: 7.5.2025

To

Shri Mohd. Mohsin Chief General Manager (Commercial), Power Grid Corporation of India Limited, Saudamini, Plot No. 2 Sector-29, Gurgaon-122001

Subject:-

Petition for the determination of transmission tariff from COD to 31.3.2024 for the transmission asset under "Establishment of State-of-The-Art Unified Centralized Network Management System U-NMS for ISTS & State Utility Communication Network" in Eastern Region.

Sir,

With reference to your Petition mentioned above, I am directed to request you to furnish the following information under Regulation 28(10) of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 2023, on an affidavit, with an advance copy to the respondents/ beneficiaries, latest by 26.5.2025:-

2019-24 Period

- a) Provide the Liability Flow Statement along with a soft copy in xlsx format.
- b) Provide details of computation of Notional IDC in case of Asset-1 and Asset-2.
- c) Provide the CMD certificate regarding the approval for COD of the transmission asset claimed under the instant Petition.
- 2. Confirm whether there is no further additional information required to be submitted by the Petitioner.
- 3. In case the above said information is not filed within the specified date, the Petition shall be disposed based on the information already on record.

Yours faithfully,

Sd/-(Kamal Kishor) Deputy Chief (Law)